NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) No.1096/2020

In the matter of:

Kanwar Raj Bhagat

Appellant

Vs

Gujarat Hydrocarbons and Power SEZ Ltd & Anr

Respondent

Present:

Mr Abhijeet Sinha, Mr. Divij Kumar and Mr. Varun Tandon, Advocates for appellant.

Ms Supriyo Gole, Mr. Rishav Banerjee, Advocates for R1.

Ms Nattasha Garg, Mr Abhimanyu Bhandari and Mr. Arav Pandit, Advocates for R2.

With

COMPANY APPEAL (AT)(Insolvency) No.1109/2020

In the matter of:

BRS Ventures Investment Ltd

Appellant

Vs

SREI Infrastructure Finance Ltd & Anr

Respondent

Present:

Mr. Robin Singh Sirohi and Mr. Ajay Gaggar, Advocates for appellant.

Ms Nattasha Garg, Mr Abhimanyu Bhandari and Mr. Arav Pandit, Advocates for R1.

ORDER

23.02.2021-RP has filed the Status Report and Respondent No.2 have filed the written submissions alongwith relevant citations in both the appeals.

Heard learned counsel for the parties at length. Arguments concluded.

Parties may file additional written submissions not more than two pages in

physical form within a week and provide an advance copy to the opponent counsel. **Reserved for Judgement.**

[Justice Jarat Kumar Jain] Member (Judicial)

> [Mr. Kanthi Narahari] Member (Technical)

Bm/Kam